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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **21 June 2012**, the entries specified below were **deleted** from the Al-Qaida Sanctions List. The entries were deleted after the Committee concluded its consideration of the de-listing requests submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Reports of the Ombudsperson on these de-listing requests. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from section A. Individuals associated with Al-Qaida

QI.F.97.03. Name: 1: RACHID 2: FETTAR 3: na 4: na

Name (original script): رشيد فتار

Title: na **Designation:** na **DOB:** 16 Apr. 1969 **POB:** Boulogin, Algeria **Good quality a.k.a.:** a) Amine di Napoli b) Amine del Belgio **Low quality a.k.a.:** a) Djaffar b) Taleb c) Abu Chahid **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** 30 Abdul Rahman Street, Mirat Bab Al-Wadi, Algeria **Listed on:** 25 Jun. 2003 (amended on 17 Oct. 2007, 3 Jun. 2009, 16 May 2011) **Other information:** Extradited from Italy to Algeria. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.A.178.04. Name: 1: CHABAANE 2: BEN MOHAMED 3: BEN MOHAMED 4: AL-TRABELSI

Name (original script): شبعان بن محمد بن محمد الطرابلسي

Title: na **Designation:** na **DOB:** 1 May 1966 **POB:** Manzal Tmim, Nabl, Tunisia **Good quality a.k.a.:** Chabaane Ben Mohamed Trabelsi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L945660, issued on 4 Dec. 1998, expired on 3 Dec. 2001 **National identification no.:** na **Address:** Number 2, Via Salvo D'Acquisto, Varese, Italy (as at Dec. 2009) **Listed on:** 23 Jun.

2004 (amended on 20 Dec. 2005, 17 Oct. 2007, 9 Sep. 2010, 13 Dec. 2011) **Other information:** Italian Fiscal Code: TRB CBN 66E01 Z352O. Resided in Italy as at Dec. 2009. Mother's name is Um al-Khayr al-Wafi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the seventeenth update of the List in 2012.

21 June 2012